## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No.121/KB/2014

Present: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25 July, 2017, 10.30 A.M

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Name of the Company		Dhiraj Kumar Mantri -Versus-		
		Starmark Dealers Pvt.Ltd & Ors.		
Under Section		397-397		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	M. S. I	K. Upoden	3. helitie	25/7/7
1. Mr. Anirbon Ray 2. Mr. Lishu Chowdury 3. Mr. Jayanto Sugapta 4. Mr. Arito Basu 5. Surhai La Gush 5. Surhai La Gush				
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<u>25.07.2017 - C.P. No. 121 / KB / 2014 C.A. - 207 / 2015 I.A. - 40 / 2017 - Dhiraj Kumar Mantri -Versus- Starmark Dealers Pvt. Ltd. & Others.</u>

## **ORDER**

Ld. Lawyer on behalf of the petitioner as well as respondents are present.

In view of the Order dated 21 June, 2017 Bearing Order No. 25 / 2 / 2017-NCLT dated 12.06.2017, In this matter may be placed before the Bench - I.

Fixed on 3rd of August, 2017.

(MANORAMA KUMARI) MEMBER (J)

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